

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 02.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 253/2013	16. OS 309/2013
2. OS 53/2016	17. OS 79/2014
3. OS 207/2016	18. OS 247/2014
4. OS 339/2016	19. OS 233/2017
5. OS 297/2018	20. OS 108/2018
6. OS 83/2019	21. OS 110/2019
7. OS 155/2019	22. OS 167/2019
8. OS 209/2019	23. Ex 28/2013
9. OS 259/2019	
10. OS 289/2019	
11. OS 343/2019	
12. OS 1/2020	
13. OS 31/2020	
14. OS 107/2020	
15. OS 129/2021	
Narayanaswamy Vs Nagaraja	

Hosakote  
01.06.2021

Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 02.06.2021

MORNING SESSION	AFTERNOON SESSION
1. OS 168-2020	16. Misc 12-2014
2. OS 126-2021	17. Misc 19-2014
3. OS 56-2019	18. OS 128-2021
4. OS 328-2016	19. CC 1320-2015
5. OS 250-2016	20. CC 295-2014
6. OS 88-2013	21. CC 600-2014
7. OS 448-2013	22. CC 1018-2014
8. OS 42-2015	23. CC 865-2015
9. OS 228-2015	24. CC 1250-2016
10. OS 230-2015	25. CC 514-2014
11. OS 410-2014	26. CC 368-2016
12. OS 534-2014	27. CC 925-2015
13. FDP 17-2013	28. CC 1589-2016
14. EX 5-2020	29. C. Misc 242-2016
15. EX 6-2015	30. C. Misc. 269-2020

Hosakote  
Dated: -01.06.2021

Prl. Civil Judge & JMFC.,  
Hosakote

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